

30.8.90

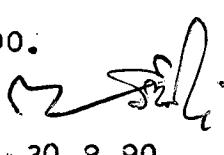
SPM & AVH

Mr. Sreekumar-for applicant.  
 Mr TA Rajan-for respondents.

The learned counsel for the respondents indicated that the representations submitted by the applicant in accordance with our directions dated 29.6.90 has since been disposed of. He should file a copy of the order by which the representations disposed of with a copy to the learned counsel for the applicant. The learned counsel for the applicant seeks some time for further hearing.

as journal 16.9.10.90  
 vise notice at 14.9.10  
 6/14/90

List for further hearing on 14.9.90.

  
 30.8.90
SPM & AVH

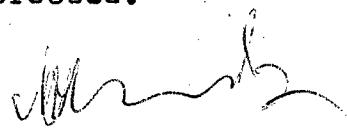
Mr P Sivampillai for applicant  
 Mr TA Rajan for respondents

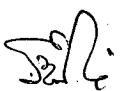
9-10-90

O\_R\_D\_E\_R

The learned counsel for the applicant states that the respondents has since withdrawn the impugned order of transfer and accordingly he does not wish to press the application any further.

Accordingly, we close this application as not pressed.

  
 ( A.V. HARIDASAN )  
 JUDICIAL MEMBER

  
 ( S.P. MUKERJI )  
 VICE CHAIRMAN

9-10-1990